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# Assam Rifles (Amendment) Act, 1958

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# Assam Rifles (Amendment) Act, 1958

An Act further to amend the Assam Rifles Act, 1941. BE it enacted by Parliament in the Ninth Year of the Republic of India as follows:-

### 1. Short Title :-

This Act may be called the Assam Rifles (Amendment) Act, 1958.

# 2. Amendment Of Section 8, Act 5 Of 1941 :-

In clause (a) of sub-section (1) of section 8 of the Assam Rifles Act, 1941, after the word "Commandant", the words "or an Assistant Commandant" shall be inserted.